

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.29 - IA/769 (AHM)2021  
ITEM No.30 - IA/1077 (AHM)2022  
ITEM No.31 – Mis.App/8 (AHM)2022  
in  
CP (IB)59 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 19/04/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

Mr. Sumit Parikh, Advocate for the Resolution Professional  
Mr. Arpit Singhvi, Advocate for the Respondent in IA/1077 (AHM)2022 and  
Mis.App/8 (AHM)2022  
Mr. B.A. Bhatt, State Tax Officer  
Mr. Nisarg S. Shah, Advocate for the Applicant in Mis.App/8 (AHM)2022

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing.

List the matter on 21.06.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**